

## Annexure-5

Name of the corporate debtor: Jewel Overseas Private Limited; Date of commencement of liquidation:20.01.2026; List of stakeholders as on: 20.03.2026

## List of operational creditors (Government Dues)

Sl. No.	Department	Details of claim received		Details of claim admitted										Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	Income Tax Department	11-02-2026	10,04,15,338.00	10,04,15,338.00	Government Dues	-	-	-	7.05%	-	-	-	-	
2	Department of Trade and Taxes, GNCT of New Delhi	-	3,31,20,275.00	3,31,20,275.00	Government Dues	-	-	-	2.33%	-	-	-	-	Claim submitted during CIRP is deemed to have been submitted under Section 38 of the Code in terms of Regulation 12(2)(c) of the Liquidation Regulations, 2016, and has been considered accordingly.
	Total		13,35,35,613	13,35,35,613		-	-	-	9.37%	-	-	-	-	